

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/4663 /A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Gautam Baruah
Special Judge,
Guwahati.

Dated Guwahati the 8th August, 2018.

Sub: **Casual Leave and station leave permission with official vehicle.**


Ref:- Your letter No. Spl/1511/2018/2018, dtd. 06.08.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2(two) days Casual Leave on 20.08.2018 and 21.08.2018 along with station leave permission w.e.f. the evening of 18.08.2018 till the evening of 22.08.2018, along with official vehicle, has been granted/~~rejected~~.

The Ld. District and Sessions Judge, Kamrup(M) will remain remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

 2/8/18
JOINT REGISTRAR (VIGILANCE)
Rolan